

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **8<sup>th</sup> July 2025** in Court Room No. 13 at 2.45 p.m. :

The **Larger Bench** comprising of the **Hon'ble Shri Justice Ravindra V. Ghuge**, the **Hon'ble Shri Justice Sandeep V. Marne** and the **Hon'ble Shri Justice M.M. Sathaye** will take up the following matter, as per the board to be notified separately.

**'For Pronouncement of Judgment'**

**Civil WP No.5692 of 2008**

Dated this 7<sup>th</sup> day of July, 2025.

By Order,

sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I),  
High Court, A.S., Bombay.